

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 32

Dated Guwahati, the 8th June, 2020

In partial modification of previous Notification No. 30 dated 03/06/2020, Hon'ble the Chief Justice has been pleased to re-constitute "Information and Communication Technology Committee" (Serial No. 15 in the list of Hon'ble Committees) with the Hon'ble Judges as follows:

NAME OF THE COMMITTEE	HON'BLE JUDGES/MEMBERS	SECRETARY
Information and Communication Technology Committee	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Soumitra Saikia	Registrar (IT) to be assisted by Jt. Registrar (PM&P)

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/PT./1173-1195/G, Dated 8th June, 2020.

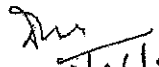
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Court Manager, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 11) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12) The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
- 13) The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, Guwahati.

Contd..

- 14) The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
- 15) The Private Secretary to Hon'ble Mr. Justice Prasanta Kumar Deka, Judge, Gauhati High Court, Guwahati.
- 16) The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Judge, Gauhati High Court, Guwahati.
- 17) The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 18) The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
- 19) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 20) The Court Officer Nos. I&II, Gauhati High Court, Guwahati.
- 21) The Chief Security Officer, Gauhati High Court, Guwahati.
- 22) The C.A. to Registrar General, Gauhati High Court, Guwahati.
- 23) The Notice Boards, Gauhati High Court (New and Old Block), Guwahati.


8/6/2020
REGISTRAR GENERAL


8/06/2020